

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 22.03.2022 (TUESDAY)

CHENNAI BENCH (VIRTUAL MODE)

02:00 PM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Directions (Completion of Pleadings/filing of Convenience Compilations)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	T.A.No.115/2021 in Comp App (AT)(CH)Ins) No.539/19	S.V. Sunil Kumar Chowdary V Corporation Bank of Hyderabad & 2 Ors.	Sushant Mahajan Samar Bansal Sachin Mishra	Sridhar Venkataraya Sundaraja- RP Ekta Chaudhury R2 JVL Bharati (IRP) Anup Singh (Liquidator)

For Admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
2.	Comp App (AT)(CH)(Ins) No. 311/2021	Rheem Matrix Pvt Ltd V S12 Microsystems Pvt Ltd	Ashutosh Kumar Mishra & Associates	
3.	Comp App (AT)(CH) (Ins) No. 179/2021	Aswathi Agencies V Bijoy P Pulipra RP of PVS Memorial Hospital & 2 Ors	Pranava Charan M G Sunil N	Bijoy P. Pulipra R1 Pradeep Joy
4.	Comp App. (AT)(CH)(Ins) No 126/2021	Indusind Bank Ltd V M/s. IVRCL Limited & anr	Ramalingam Associates	Ryan D Souza – R1 Akshit Kapur R2 P. Giridharan for Liquidator
5.	TA No.60/2021 (Comp App (AT) No. 84/2020)	Danasa Raghulal V T. R. Venugopal & ors With	Y. Arunagiri Raghunatha Sethupathy Rajagopal Vasudevan	Prasad Vijayakumar Vignesh Sekar R1-R4 R. Sudhakaran R5, 7 -17
6.	TA No.61/2021(Comp App (AT) No. 85/2020)	Danasa Raghulal V T. R. Venugopal & ors With	Y. Arunagiri Raghunatha Sethupathy Rajagopal Vasudevan	Prasad Vijayakumar Vignesh Sekar R1-R4 R. Sudhakaran R5, 7 – 15 & 17
7.	TA No.62/2021 (Comp App (AT) No. 86/2020)	Danasa Raghulal V T. R. Venugopal & ors With	Y. Arunagiri Raghunatha Sethupathy Rajagopal Vasudevan	Prasad Vijayakumar Vignesh Sekar R1-R4 R. Sudhakaran R3,5,6,7,9,10,11,12,13 & 15
8.	TA No.96/2021 (Comp App) (AT) No. 359 of 2019	Danasa Raghulal Vs T.R. Venugopal & 3 others With	Y. Arunagiri Raghunathan Sethupathy Rajagopal Vasudevan, Satish Manoharan and V. Johnson Yuvraj	Prasad Vijayakumar Vignesh Sekar R1-R4
9.	TA No.97/2021 (Comp App) (AT) No. 361 of 2019	Danasa Raghulal Vs T.R. Venugopal & 3 others With	Y. Arunagiri Raghunathan Sethupathy Rajagopal Vasudevan, Satish Manoharan and V. Johnson Yuvraj	Prasad Vijayakumar Vignesh Sekar R1-R4
10.	TA No.98/2021 (Comp App) (AT) No. 362 of 2019	Danasa Raghulal Vs T.R. Venugopal & 3 others	Y. Arunagiri Raghunathan Sethupathy Rajagopal Vasudevan, Satish Manoharan and V. Johnson Yuvraj	Prasad Vijayakumar Vignesh Sekar R1-R4
11.	Comp App (AT)(CH)(Ins) No. 85/2022 & IA No. 176,177 & 178/2022	Senthil Kumar V State Bank of India & Anr	K. Moorthy S.R. Sundar	K. Chandrasekaran

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
12.	Comp. App. (AT)(CH)(Ins) No. 197/2021 & IA No. 399/2021, 400/2021 & 488/2021	Artur Vlatimirovich Nikitin & anr V Pegasus Asset Recovery P Ltd	Adeesh Anto Ajesh Kumar S. Sakthivel	Dinkar Singh Ravindra Beleyur
13.	Comp App (AT) (CH) (Ins) No. 110/2021 IA No. 204/2021 & 205/2021	Genius Security and Allied Services V Sri Shivdutt Bannanje & Anr With	Ankita Paul	Ananth Merathia R1 Naman Jhabakh-R2
14.	Comp App (AT)(CH)(Ins) No.225/2021	RCC Mix V Shri Shivadutt Bannanje & Anr	Ankita Paul	Anant Merathia (Vakalat Not Filed)

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- 1.Dy.Registrar - **PH No. : 044-2888 0500**
CELL : 99402 25692
- 2.Court Officer - **PH No. : 044-2888 0450**
CELL : 7358522534

By the order of Hon'ble Member (J)**(Chennai Bench)**